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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	IND/1056/ (IB)/CB/2017	
NAME OF THE PETITIONER(S)	:	P. SHANKAR & S. ARPUTHAM	
NAME OF THE RESPONDENT(S)	:	RICH INDIA HOUSING PVT LTD	
UNDER SECTION	:	9(1) OF INSOLVENCY & BANKRUPTACY CODE 2016	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A.V. Arun

ORDER

Mr.A.V.Arun, Counsel for Petitioner present and filed a memo for withdrawal of the petition. Memo is taken on record. Prayer is granted. Petition is dismissed as withdrawn.

S. Vijayaraghavan
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))